

MR. SPEAKER: With reference to the context.

PROF. MADHU DANDAVATE: With reference to the past context. Is it not a fact that in the last Lok Sabha, during the presentation of the railway budget, an assurance was given to the House that efforts will be made to take up the matter with the Planning Commission, to get sanction for five captive power plants for the railways, including the upgradation of one power plant? I want to know from the hon. Minister whether he has already contacted the Planning Commission, whether the captive power plants have been cleared and whether you will be able to get them with your own resources. In case you are not able to meet the requirements of the power plants with local resources, would World Bank loan be made available for these power plants?

MR. SPEAKER: You can give him information separately regarding this.

SHRI JYOTIRMOY BOSU: Shri Satish Agarwal, who has put this question, has raised a very relevant point about increasing cost and time consumption in erecting these power plants. Is it not a fact that for the supply of plant and equipment for the Tamil Nadu Thermal Power Plant project a Japanese firm had quoted the lowest rate, quickest delivery and yen credit, while another multi-national, Siemens quoted a higher rate and no concessions and yet the contract was given to Siemens? If so, what have you to say about it?

SHRI A. B. A. GHANI KHAN CHAUDHURI: We are discussing thermal power plants with World Bank Assistance. I do not know how this question comes here.

Replacement of Small Units at URBAN

*969. **SHRI AHMED MOHAMMED PATEL:** Will the Minister of ENERGY be pleased to state:

(a) whether the Central Government have taken any decision on the

request of the Government of Gujarat on a scheme of replacement of small units of UTRAN by installation of one unit of 120 MW; and

(b) if not, the time likely to be taken by Government for its finalisation?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). The proposal received from the Government of Gujarat for the replacement of the small units at Utram by installation of one unit of 120 MW is still under consideration as the availability of coal to meet fully the requirements of the larger sized unit has not been confirmed by the Standing Linkage Committee for Coal. The proposal will be considered for techno-economic approval by the Central Electricity Authority after the receipt of confirmation of the availability of local coal for meeting the requirements of the project from the Standing Linkage Committee for Coal.

श्री अहमद मोहम्मद पटेल : गुजरात गवर्नमेंट ने तीन साल पहले यह प्रोपोजल भेजा था, मगर स्टैंडिंग लिन्केज कमेटी ने उसको कन्फर्म नहीं किया है। 1983 में बम्बई हाई की गैस उपलब्ध होने की आशा है। मैं मंत्री महोदय से जानना चाहता हूँ कि अगर टेम्पोरेरी बेसिस पर कोल के वजाये गैस का यूज करने की एपर्बुवल दी जाये, तो क्या गुजरात गवर्नमेंट द्वारा भेजी गई योजना को फाइनलाइज किया जायेगा।

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURY): It is for the Petroleum Ministry to say whether gas would be available for those power plants; it is not for me to say that. But I can assure the hon. Member that we are trying for coal linkage with all the power stations in Gujarat. As a matter of fact, we are trying to exploit the various coal fields as quickly as possible so that we can meet all the demands of Gujarat. Because of the coal linkage, we have

not been able to give clearance. Discussions have already taken place between your Chief Minister and the officers of the Coal Department. It seems that we will be able to give the clearance very soon.

श्री अहमद मोहम्मद पटेल : गुजरात में इलेक्ट्रिसिटी की डेबेलपमेंट 16 परसेंट है। 1984-85 तक गुजरात को 4,822 मैगावाट पावर की आवश्यकता है, जबकि इस समय केवल 2,300 मैगावाट उपलब्ध है। इस तरह 2,522 मैगावाट बिजली की कमी है। इस बात को ध्यान में रखते हुए गवर्नमेंट आफ गुजरात ने गांधी नगर, सापुर सिक्का और कांडला के लिए स्कीम्स भेजी हैं। मैं यह जानना चाहता हूँ कि अभी तक ये स्कीम्स फाइनलाइज्ड क्यों नहीं हो सकी हैं, और अगर इसकी कोई पर्टिकुलर रजह है, तो क्या उसका कोई सालूशन है या नहीं।

**SHRI A. B. A. GHANI KHAN CHOU-
DHURY:** All the thermal power stations require coal linkage. I have explained to you about coal linkage. As soon as we clear this coal linkage point, there will be no difficulty.

**SHRI AHMED MOHAMMED
PATEL:** How soon?

**SHRI A. B. A. GHANI KHAN
CHOUHURY:** As I said, very soon we will be able to do it. As a matter of fact, I have a programme to go to Gujarat and announce this programme of coal linkage.

**SHRI BHERAVADAN K. GADHIA-
VI:** So far as Gujarat is concerned, although industrially it is coming up very fast, because of the paucity of electricity, there is lot of hindrance to its development. So far as power stations are concerned, most of them are thermal power stations where we are having difficulty about coal. Tarapur unit is also very important so far as Gujarat and Maharashtra are concerned. Will the Minister kindly

assure us that in case the US Government backs out of the contract, whether the Government of India would see that the Tarapur units does not get stopped and it gets alternative fuel either of indigenous production or from abroad?

**SHRI A. B. A. GHANI KHAN
CHOUHURY:** Gujarat has got 2404 MW of installed capacity. By the end of the Sixth Five Year Plan we will sanction 1175 MW. Apart from that, Gujarat will get share of super thermal power stations. According to our calculations, there will be no deficit.

About atomic energy, you will have to put a separate question.

श्री मोती भाई आर० चौधरी : अध्यक्ष महोदय, कोयले की कमी के कारण गुजरात के हर क्षेत्र में बाधा पहुंच रही है। अभी-अभी चालीस रेलवे ट्रेन्स भी बन्द कर दी गई हैं। कोयला ही हमारे लिए सब से ज्यादा जरूरी चीज है।

गुजरात में मध्य प्रदेश से पाइप लाइन द्वारा कोयला बिजलीघरों को पहुंचाने के लिए एक स्कीम गुजरात सरकार ने सेंट्रल गवर्नमेंट को भेजी है। इस को अगर स्वीकृति दे दी जाए तो कोयला थर्मल स्टेशनों को भी मिल सकता है। तो क्या पाइप लाइन द्वारा मध्य प्रदेश से कोयला लाने के लिए जो गुजरात सरकार ने स्कीम भेजी है उसको जल्दी से जल्दी मंजूरी दी जाएगी ?

**SHRI A. B. A. GHANI KHAN
CHOUHURY:** As I said, we are trying to develop this. If we can develop it, we can fulfil all the demands of coal as far as Gujarat is concerned. In view of our approval of the project, we are trying to develop it very fast. At the present moment, I do not dispute the fact that there has always been the problem of coal in Gujarat because we have not been able to meet the demand. Only one day or two days stock is there. The Gujarat

State Electricity Board is functioning very efficiently. But because of the coal shortage, sometimes the progress is hampered. I know that. I am trying to meet the demand.

Coal Company Land Acquisition Programme

*971. SHRI JYOTIROMY BOSU: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that coal company land acquisition programme is in jeopardy;

(b) if so, details thereof; and

(c) if so, action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Coal Companies have been facing difficulties in acquisition of land.

(b) Difficulties are encountered due to time taken in completing acquisition proceedings as well as in taking physical possession of lands that have been acquired due to demands for higher compensation and for provision of jobs in excess of the available vacancies.

(c) Measures for expeditious acquisition of lands are being regularly pursued with the State Government authorities.

SHRI JYOTIRMOY BOSU : I understand that 20 plus 21 i.e. about 41 new coal mining projects are being held up because of total and utter inefficiency of this Government, the Minister and the Ministry. The money allocated for for these projects would come to Rs. 793 crores. They are telling the people that they want to have an additional production of 29.5 million tonnes. And the Sixth Plan projection (1984-85) is 168 million tonnes. This is the prime moving energy source in the country.

I would like to know from the Minister, the hon. Minister. (Interruption). Why should they laugh?

सबसे पहले : भाई चारा कायम करने के लिए।

SHRI JYOTIRMOY BOSU : Why should they laugh ? My question is....

MR. SPEAKER : I will ask you a question. Why should not they ?
(Interruptions)

SHRI JYOTIRMOY BOSU : It is the American way of doing things. You put a question and they will put a question in answer.

Sir, I would like to ask what expeditious measures have been taken specifically. Will he kindly tell us what specific measures have been taken so that the expeditious completion of these projects is accomplished ?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURI) : Mr. Speaker, Sir, in Bengal and Bihar at the end of 1980 land acquisition proceedings for nearly 9,000 acres of land were pending and execution or construction of 15 sanctioned projects this year alone had been hampered.

MR. SPEAKER : He wants specific measures, if you have taken any.

SHRI A. B. A. GHANI KHAN CHAUDHURI : I am coming to that. Well, we are talking to the Chief Ministers and the officers are monitoring the whole thing. But as a matter of fact, I have just now signed and sent a letter to the Chief Minister of West Bengal, Mr. Jyoti Bosu. That is for land acquisition. Similarly, we are writing all the time to the Chief Ministers. I have been to Patna the other day and there we discussed these matters. I must admit that all the State Governments are sympathetic, but there are certain limitations, certain difficulties. The limitations are about taking possession of the land. The land losers come for jobs. Not only the land losers, but also the vast number of unemployed youths do not allow us to work unless we assure them work. It is not possible for coal companies to give job to everybody. So,